

## EMPLOYMENT EXCHANGES

\*1058. **Shri S. C. Singhal:** Will the Minister of Labour be pleased to lay a statement on the Table of the House showing:

(a) the number of persons registered every month with the Employment Exchanges from the 1st April to 31st July, 1954;

(b) the number of persons registered with Employment Exchanges during the corresponding months of 1953; and

(c) the number of persons who were provided with employment by the Employment Exchanges during the above periods?

**The Minister of Labour (Shri K. K. Desai):** (a) to (c). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 51.]

**Shri S. C. Singhal:** In the statement it is given that for the year 1953 from April to July, the number of registrations was five lakhs nearly and the number of placements effected was 63,000. For the year 1954, from April to July, the number of registrations was 5,26,000 and the number of placements effected was 37,000. In this way unemployment is increasing very rapidly. May I know from the Minister whether there is any scope to create more opportunities for employment?

**Shri K. K. Desai:** The Planning Commission has looked into this question. In the next Five Year Plan opportunities for employment will be created by decentralisation of industrial production in this country to the extent practicable in the context of our country.

**Shri S. C. Singhal:** What are the plans at present?

**Shri K. K. Desai:** At present, whenever the registration is made and whenever placements are possible the exchange is helping them to get the placements without any loss of time. That is all that can be done just at the present.

**Shri S. C. Singhal:** What are the steps which an exchange is expected to take on receipt of an application?

**Shri K. K. Desai:** There is no question of any application. When a labourer gets himself registered in the labour exchange, if there is any placement, the labour exchange informs the applicant that a particular place is available and he will be sent there.

## LANDLESS LABOURERS

\*1059. **Shri Bibhuti Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have asked the State Government to submit concrete schemes for giving lands to landless labourers; and

(b) if so, the names of the States who have submitted their schemes?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) Uttar Pradesh.

**श्री बिभूति मिश्र :** उत्तरप्रदेश में कितने बेजमीन वालों को जमीन मिलेगी और प्रत्येक यूनिट अगर पांच आड़मियों का माना जाय तो कितने बेजमीन वालों को बसाया जायगा ?

**श्री किडवाई :** उत्तरप्रदेश गवर्नमेंट ने एक तजवीज भेजी है कि वह दस हजार एकड़ जमीन तोड़ कर वहाँ बेजमीन वालों को बसायेंगे और उसके खर्च का अन्दाजा दिया है, जब वह स्कीम मंजूर हो जायगी तब वहाँ पर बसने वालों की तादाद मालूम हो सकेगी ।

**श्री बिभूति मिश्र :** क्या इसमें विनोबा जी की जमीन शामिल रहेगी या गवर्नमेंट आलग से उसके लिये जमीन देगी ?

**श्री किडवाई :** विनोबा जी की जमीन जो उत्तरप्रदेश में है वह उत्तरप्रदेश की गवर्नमेंट की जमीन है, लेकिन यह जमीन दूसरी है ।

**श्री बिभूति मिश्र :** क्या सरकार नें...

**Mr. Speaker:** Order, order. Dr. Ram Subhag Singh.